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Gujarat (Supplementary) Appropriation Act, 1969 1 of 1969

[07 March 1969]

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Gujarat (Supplementary) Appropriation Act, 1969 1 of 1969

[07 March 1969]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Gujarat for the services of the year ending on the thirty-first day of March, 1969. It is hereby enacted in the Twentieth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat (Supplementary) Appropriation Act, 1969.

2. Issue Of Rs. 18,34,31690 Out Of The Consolidated Fund Of The State Of Gujarat For The Year 1968-69:

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of eighteen crores, thirty four lakhs, thirty one thousand, six hundred and ninety rupees towards defraying the several charges which will come in course of payment during the financial year ending on the thirty first day of March, 1969 in respect of the services and purposes specified in column 2 of the

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1
SCHEDULE I
(See sections 2 and 3)

Sr.	Services and	Heads of	Sums not	exceeding—	
No.	purposes	Accounts		_	
			Voted by the Legislative. Assembly	Charged on the Consolidated Fund	Total
1	2	3		4	
			Rs.	Rs.	Rs.
	,	A-EXPENDITURE	ON REVEUE AC	COUNT	
	_	General Admini	stration Depar	tment	
2	General Administration	19, General Administration.	3,60,000	47,500	4,07,500
5	Other Revenue Expenditure pertaining to General Administration Department Total, General	20, Miscellaneous Departments. 30, Miscellaneous Social and Developmental Organisations; 71, Miscellaneous.	3,60,010	47,500	4,07,510
	Department	Administration	3,00,010	47,300	4,07,510
		Finance	Department		
6	Sales Tax	12, Sales Tax	4,13,000	22,000	4,40,000
7	Interest on Debt and other obligations	16, Interest on Debt, and other obligations.		8,43,000	8,43,000
9	Finance Department	19, General Administration.	1,35,000		1,35,000
10	Other Revenue	13, Other Taxes and Du-	1,87,010	20,30,220	22,17,230

	Expenditure pertaining to Finance Department.	ties. 26, Miscellaneous Depart - ments; 71, Miscellaneous.			
11	Pensions and other Retirement Benefits.	65, Tensions and Other Retirement Benefits.	18,06,000		18,06,000
	Total, Finance D	epartment	25,46,010	28,95,220	54,41,230
	I	Legal [Department		T
12	Legal Department	19, General Administration.	8,000		8,000
13	Administration of Justice	21, Administration of Justice.	5,45,000	64,000	6,00,000
14	Other Revenue Expenditure pertaining to Legal Department	26, Miscellaneous Depart- ments; 71, Miscellaneous	2,07,500		2,07,500
	Total, Legal De	partment	7,60,500	64,000	8,24,500
	I	Public Wor	ks Department	t	T
16	Public Works Depart- ment	19 General Administra- tion	40,000		40,000
17	Irrigation and Navigation	42 Multipurpose River Schemes 43 Irrigation, Navigation Embankment and Drainage Works (Commercial) 41 Irrigation, Navigation Embankment and Drainage Works (Non-Commercial)	1,25,23,030		1,25,23,030
18	Other Revenue Expenditure pertaining to Pub-lic Works Department	26 Miscellaneous Depart- ments; 27 Scientific Departments 71		1,67,103	1,67,103

19	Public Works	Miscellaneous 50 Public	10,00,040	17,000	10,17,040
		Works			
To	otal Public Works	Department	1,35,63,070	1,84,103	1,37,47,17
		Revenue	Department		
21	Land Revenue	9 Lund Revenue	2,79,649		2,79,649
22	Stamps and Registration	14 Stamps; 15 Registration	1,36,000		1,36,000
24	Revenue Department	19 General Administra- tion	17,55,000		17,55,000
25	Danga District	33-A Danga District	10		10
26	Famine Relief	64 Famine Relief	3,05,69,000		3,05,69,00
27	Other Revenue Expenditure pertnining to Revenue Department	71 Miscellaneous 76 Other Miscellaneous Compensations and Assignments,	21,54,000	163	21,54,163
	Total Revenue D		3,48,93,659	163	3,48,93,82
		Panchayats and	Health Depart	ment	
20	Panchayats and Health Department	19 General Administration.	1,25,000		1,25,000
30	Medical	29 Medical	30	2,073	2,103
31	Public Health	30 Public Health	50		50
32	Community Development Projects, National Extension Service and Local Development Works	37 Community Development Projects, National Extension Service and Local Develop ment Works		4,826	4,826
33	Other Revenue Expenditure pertaining to Pan- chayats and Health Department	26 Miscellaneous Departments; 34 Co- operation; 39 Miscellaneous, Social and	61,68,000		61,68,000

T	otal, Panchayats Departm		62,93,080	6,899	62,99,979
	·	Education and	Labour Depart	ment	
34	State Excise Duties	10 State Excise Duties	74,857		74,857
37	Education	28 Education	2,71,21,020	218	2,71,21,238
38	Labour and Employment and Miscellaneous	38 Labour and Employment 71 Miscellaneous	20		20
39	Other Revenue Expenditure pertaining to Education and Labour Department	27 Scientific Departments; 34 Co- operation; 35 Industries; 39 Miscellaneous, Social and Developmental Organisations.		464	464
-	Total, Education Departm		3,71,95,897	682	2,71,96,579
		Home	Department		·
40	Taxes on Vehicles and Other Taxes and Dutie Pertaining to Home Department	11 Taxes on Vehicles; 13 Other Taxes and Duties	13,500		13,500
42	Jails	22 Jails	5,20,000	••	5,20,000
43	Police	23 Police	30		30
45	Expenditure of Home Department Connected with the National Emergency	Expenditure Connected with the National Emergency	7 28 530		7 28 530

	rotal, Home De	εραιτιπετιτ	1,20,330	••	1,20,330
	I	ndustries, Mines a	and Power Dep	partment	
46	Other Taxes and Duties pertaining to Industries, Mines and Power Department	13 Other Tales and Duties.	8,000	••	8,000
47	Industries, Mines and Power Department	19 General Administration.	32,000		32,000
48	Industries	35 Industries	••	97	97
50	Miscellaneous Expenditure pertaining to Industries, Mines and Power Department	71 Miscellaneous	••	5,50,000	5,50,000
Tota	al, Industries, Mi	nes and Power	40,000	5,50,097	5,90,097
	Departm				
	Α	griculture and Co	-operation Dep		T
51	Interest on Debt and other Obligations pertaining to Agriculture and Co- operation Department.	16 Interest on Debt and Other Obligations	••	2,24,000	2,24,000
53	Agriculture	31 Agriculture	50		50
54	Animal Husbandry	33 Animal Husbandry	10		10
55	Co-operation	34 Co- operation	20		20
57	Forest	70 Forest.	22,22,000	••	22,22,000
Tota	al, Agriculture ar Departm	=	22,22,080	3,24,000	24,46,080
		Civil Suppl	es Departmen	t	
59	Civil Supplies Department	19 General Administration	17,000		17,000
61	Miscellaneous Departments	20 Miscellaneous Departments	10		10
Tot	tal. Civil Supplie	s Department	17.010		17.010

		Gujarat Legis	slature Secreta	riat	
63	Parliament and State Legislatures	18 Parliament, State/Union Territory Legislatures	18,300	3,000	21,300
Total	, Gujarat Legisla	ture Secretariat	18,300	3,000	21,300
To	tal-A Expendituro Accour		8,86,38,146	39,75,661	9,26,13,810
	Е	B. EXPENDITURE	ON CAPITAL A	CCOUNT	·
		Public Wor	ks Departmen	t	
64	Capital Outlay on Irrigation and Navigation	89, Capital Outlay on Multipurpose River Schemes;			
		90, Capital Outlay on Irrigation, Navigation, Embankment and Drainage works (Commercial).	4,02,50,110	32,923	4,02,83,032
		100, Capital Outlay on Irrigation, Navigation, Embankment and Drainage works (non - Commercial)			
65	Capital Outlay on Ele- ctricity Schemes	101, Capital Outlay on Electricity Schemes	84,000		84,000
68	Capital Outlay on Public Works	103, Capital Outlay on Public Works	100	16,238	16,338
67	Expenditure on Capital for Gujarat	107, Expenditure on Capital for Gujarat	30		30
68	Capital Outlay on Ports	110, Capital Outlay on Ports	10		10
То	tal, Public Works	Department	4,03,34,250	49,160	4,03,83,410
		Revenue	Department		
60	Companyation	02 Dayment of	15 00 000		15 00 000

UB	to Land holders	Compensation to Land holder etc., on the abolition of Zamindari System	13,00,000	 13,00,000
70	Capital Outlay on other works pertaining to Revenue Department	109, Capital Outlay on other works	36,000	 36,000
-	Total, Revenue 🏻	Department	15,30,000	 15,36,000

		Panchayats and	d Health Depart	ment	
99	Capital Outlay on Sche- mes of Government Tra- ding pertainig to P. and H.D.	91, Capital outlay on Schemes of Gov- ernment Trading	53,50,000		53,50,000
То	tal, Panchayats Departme		53,50,000		53,50,000
		Home	Department		
72	Capital Outlay on Indu- strial and Economic	96, Capital Outlay on Industrial and Electronic Development	45,000		45,000
-	Total, Home Dep	partment	45,000		45,000
	In	dustries, Mines	and Power Dep	artment	•
73	Capital Outlay on Indu- strial and Economic Development	96, Capital Outlay on Industrial and Econo-mic Development	20		20
74	Capital Outlay on Multi- purpose River Schemes	98, Capital Outlay on Multipurpose River Schemes	1,70,00,000		1,70,00,000
Total	, Industries, Min Departme		1,70,00,020		1,70,00,020
	Ag	riculture and Co	o-operation Dep	artment	
75	Capital Outlay on Agriculture	95, Capital Outlay on		10,324	10,324

		Schemes of Agricultural Improvement and Research.			
76	Capital Outlay on Indus-trial and Economic Development	96, Capital Outlay on Industrial and Econo-mic Development	1,06,27,900		1,06,27,900
78	Capital Outlay on Fore- sts	110, Capital Outlay on Forests.	10	:	10
79	Capital Outlay on Sche- mes of Government Trading pertaining to Agriculture and Co-operation Department	124, Capital Outlay on Schemes of Govern- ment Trading	22,82,000	:	22,82,000
Total,	Agriculture and Departme	•	1,29,09,910	10,324	1,29,20,234
Total-	B, Expenditure (7,71,75,180	59,484	7,72,34,664	
Total			UNDER DEBT H	•	7,72,31,001
81	Loans and Advances pertaining to General Administration Depart- ment	Q-Loans and Advances by State/Union Territory Governments	5,136		5,136
To	tal, General Adm		5,136		5,136
	Departme		<u> </u>		
- 00	Dublic D. C.		Department	7.20.000	7 20 000
82	Public Debt- Loans from the Central Government	O-Public Debt-Loans from the Cent- ral Government		7,30,000	7,30,000
83	Loans and Advances—	Q-Loans and Advances by State/Union Terri-tory Governments	14,70,000		14,70,000
Т	otal, Finance De	partment	14,70,000	7,30,000	22,00,000
			rks Department		
86	I nane and	∩-I nane and	20		20

UU	Advances per- taining to the Public Works Department	Advances by State/Union Terri- tory Governments	ZU		4 0
Tot	al, Public Works	Department	20		20
		Revenue	e Department		
87	Public Debt in respect of Land Compensation Funds	O-Public Debt- Permanent Debt		6,50,000	6,50,000
	Total, Rev	enue Departme	ent	6,50,000	6,50,000
		Panchayat and	Health Departi	ment	
90	Loans and Advances pertaining to Pancha- yats and Health Department	Q-Loans and Advances by State/Un ion Terri- tory Governments	23,00,000		23,00,000
To	otal, Panchayats Departme		23,00,000		23,00,000
			Labour Departi	nent	
91	Loans and Advances pertaining to Educa- tion and Labour Department	Q-Loans and Advances by State Union Terri- tory Governments	10		10
Т	otal, Education a		10		10
	·	ndustries, Mines	and Power Den	l artment	
94	Loans and Advances pertaining to Indus-tries, Mines and Power Department	Q-Loans and Advances by State/Union Terri- tory Government	79,00,010		79,00,010
Tota	l, Industries, Mir Departme		79,00,010		70,00,010
	Ag	griculture and Co	o-operation Dep	artment	<u>.</u>
	Public Debt— Other Loans	O-Public Debt — other Loans		5,28,000	5,28,000
	Loans and Advances pertaining to	Q-Loans and Advances by State/Union	40		40

	Agricul- ture and Co- operation Department	Terri- tory Governments			
Total	Total, Agriculture and Co-operation Department		40	5,28,000	5,28,040
Tota	Total, C-Expenditure under Debt Heads		1,10,75,216	19,08,000	1,35,83,216
GRAND TOTAL		17,74,88,542	59,43,148	18,34,31,090	